

in respect of the other three grants are under preparation.

Tripura Territorial Council Rules

*530. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether Rules framed for the conduct of business of the Tripura Territorial Council and bye-laws adopted for the functioning of the Council have been submitted to the Central Government for approval;

(b) if so, whether such approval has been given; and

(c) if not, the reasons for the delay in giving the necessary approval?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c) Approval of the Central Government to the "Rules of Procedure and Conduct of Business" of the Tripura Territorial Council is not required under the Territorial Councils Act. The Administrator forwarded the draft rules to the Central Government for examination from the legal point of view. These rules are under scrutiny; in the meantime, they have been provisionally passed by the Tripura Territorial Council.

As regards bye-laws, they have been forwarded for approval and are under examination in consultation with the Ministry of Law.

U.S. Naval Tanker

*531. { **Shrimati Renu Chakravarty:**
Shri Raghunath Singh;
Shri Tangamani:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the U.S. Consulate in Bombay asked for assistance to send any tug to the assistance of the disabled U.S. Naval tanker 'Caney' adrift in the Arabian Sea; and

(b) if so, the nature of assistance given?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes.

(b) INS KISTNA, Indian Naval Frigate, which had just returned to Cochin from Exercises, put out to Sea immediately and went to the assistance of USNS 'Caney'. She remained with her until the latter was towed safely into the Bombay Harbour.

The Port Trust, Cochin, Tug named 'COCHIN' also went to the assistance of USNS 'Caney' and stood by her until she was safely under tow.

Reserve Bank of India

*532 **Shri Ramam:** Will the Minister of Finance be pleased to state:

(a) whether the Reserve Bank has decided to close down its Central Accounts Office in Calcutta;

(b) if so, the reasons for this decision; and

(c) how many employees will be affected as a result of this closure and in what manner?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes

(b) Administrative facility.

(c) 85 employees, belonging to Classes II and III, who have volunteered for transfer are being moved from Calcutta to Nagpur. The Reserve Bank of India has stated that these 85 will be adequately compensated for the transfer and that the interests of those members of the staff who have not volunteered for transfer will also be safeguarded.

Government-Aided Schools in Delhi

*533. **Shri Siddanahajappa:** Will the Minister of Education be pleased to state:

(a) whether a recent convention of teachers of aided schools in Delhi has recommended the taking over of such